

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-23/2005/11681/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the

5th

December, 2023.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your Letter No.DJT/9451/2023, dated 29.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 11.12.2023 and 12.12.2023, alongwith station leave permission, from the evening of 06.12.2023 till the morning of 15.12.2023**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-23/2005/11682/A, dated 5.12.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)